

rehabilitation of naxalites in the naxal affected States which inter alia provides for an immediate grant of Rs. 1.5 lakh, a stipend of Rs. 2000 for three years, vocational training and incentives for surrender of weapons.

Terrorist intrusion in Uttarakhand

†1117. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that terrorist intrusion in border villages in Uttarakhand has been increased; and

(b) if so, the details of steps being taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Available inputs do not indicate terrorist intrusion in the border villages of Uttarakhand.

Meeting of Chief Ministers of Naxal States

†1118. SHRI RAVI SHANKAR PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a meeting of Chief Ministers of naxal affected States with Prime Minister was held recently;

(b) if so, the decision taken in this meeting;

(c) whether a time-frame for implementation of these decisions was fixed; and

(d) if so, the time-limit for each decision within which it would be finally implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) A meeting of Chief Ministers/Governor of seven Left Wing Extremist (LWE) affected States was held on 14th July, 2010 at New Delhi under the chairmanship of Prime Minister to review the naxal situation. It was decided to provide larger central assistance to the LWE affected States, both on security and development fronts to deal with the menace of Left Wing Extremism. The States were

†Original notice of the question was received in Hindi.